

SHRI SRIKANT JENA : I would myself bring her.

[English]

MR. CHAIRMAN : Hon. Members, although it is the time for lunch, yet it would be good if we can accommodate another four hon. Members with the proviso that they would take only two minutes.

[Translation]

SHRI RAM TAHAL CHAUDHARY (RANCHI) : Mr. Chairman, Sir, I raised this issue earlier also. The National Front Government had announced that the loans upto Rs. 10,000 of the farmers would be waived. The Bihar Government too had announced it in the Assembly time and again that they would write off the loans of the farmers upto Rs. 10,000 but unfortunately 5-10 years have passed, loan of one thousand has accumulated to Rs. 10,000. Due to non payment of loans they are being sent to jail and are being beaten up. When they went to banks to repay the loans the bankers told them that their loans would be waived and they would not have to pay the amount. Today their interest has increased in multiples. I would like to urge the Central Government that the loans of the farmers should be waived. If their loans cannot be waived then at least their interest should be waived and they should be given six months time. In the meantime the farmers would repay the entire amount....(Interruptions)

MR. CHAIRMAN : You speak everyday. Let the back benchers speak today.

[English]

SHRI BAJU BAN RIYAN (TRIPURA-EAST) : Sir, I am ambush on security personnel, 18 CRPF *Jawans* and one home guard were killed by the suspected National Liberation Front of Tripura extremists. The area where this heinous incident took place is under the Disturbed Area Act and is supposed to be controlled by the Army and Assam Rifles. But enough security force is not provided by the Central Government there.

I urge upon the Government to send immediately enough Army and enough Assam Rifles people to combat these extremists. (Interruptions)

SHRI NIRMAL KANTI CHATTERJEE (DUMDUM) : Sir, this is a very serious matter. The Army personnel have been killed in a disturbed area...(Interruptions)

Mr. CHAIRMAN : I am sure the Government is taking due note of this.

(Interruptions)

KUMARI MAMATA BANERJEE : Sir, this is very serious matter. Nineteen CRPF personnel have been killed...(Interruptions).

(SHRI SRIKANT JENA : Sir, I have taken note of this...(Interruptions)

MR. CHAIRMAN : I cannot ask the Government to respond to every matter during Zero Hour.

(Interruptions)

SHRI BASU DEB ACHARIA (BANKURA) : Sir, he is ready to respond. This is a very serious matter ....(Interruptions)

MR. CHAIRMAN : I request you to sit down. This is not the way.

(Interruptions)

MR. CHAIRMAN : I want to give maximum number of Members the chance to speak.

(Interruptions)

SHRI RUPCHAND PAL : Sir, he is ready to reply...(Interruptions).

SHRI SYDAIAH KOTA (NARSARAOPET) : Mr. Chairman, Sir, God and nature have been very unkind to Andhra Pradesh. Last year successive cyclonic storms damaged the State. ....(Interruptions)

MR. CHAIRMAN : The Government has to take note of it. I cannot ask them to react to everything

(Interruptions)

MR. CHAIRMAN : I request you to please give a chance to other hon. Members to speak.

(Interruptions)

MR. CHAIRMAN : No. This is not the way to raise issues in the House.

(Interruptions)

MR. CHAIRMAN : The Hon. Members start making interventions because I accommodate them on every issue. No . I have called Shri Kota Sydaiah to speak and he will now speak.

(Interruptions)

MR. CHAIRMAN : There must be some discipline in the House. There are 25 Zero Hour points made by hon. Members. Maximum of them are to be accommodated, but if you want to the Government to respond extempore and immediately to every point, I cannot expect the Government to do it. The Government is bound to take note of every point raised by each and every hon. Member, but I do not expect the Government to react to every situation. Let the maximum number of Members have their say. There are still four or five hon. Members left and we can accommodate them if the House will kindly agree to sit for another ten minutes. But if you do not want to sit, let us adjourn for lunch. I will be quite happy to adjourn the House now.

(Interruptions)

MR. CHAIRMAN : I will not agree to this questions of everybody getting up and shouting. Senior Members like Shri Rupchand Pal and Shri Nirmal Kanti Chatterjee are getting up and shouting at me. This is not proper.

SHRI RUPCHAND PAL : This is a serious matter. The Government is ready to respond.

MR. CHAIRMAN : You can ask Shri Kota Sydaiah how serious his matter is. You must know that every matter is serious.

SHRI NIRMAL KANTI CHATTERJEE : I entirely agree with your stand that all issues are important. But sometimes the Government is willing to make a response and, in this case, the hon. Minister is standing up to respond. We want to draw your attention to this.

MR. CHAIRMAN : The hon. Minister was very reluctant in the beginning to respond, but you bulldozed him to respond. It is all right. Shri Srikant Jena will now respond.

SHRI SRIKANT JENA : You have rightly observed that at the moment I can only simply respond to this issue. I have already taken note of this point. I will convey this matter to the hon. Home Minister to take appropriate and immediate action on this.

MR. CHAIRMAN : I hope that satisfies the hon. Members.

*(Interruptions)*

SHRI SRIKANT JENA : I will take it up with the Home Minister....*(Interruptions)*

SHRI RAJESH PILOT : It is a very serious subject. Let the hon. Minister assure us one thing that the situation is very alarming. It is not a question of our raising the matter or any other hon. Member raising the matter. The hon. Minister's saying that he will bring it to the notice of the Home Minister is no assurance. The situation in the North-East is very alarming as 19 Army *Jawans* have been killed. Let him say this.

They have been killed in Tripura. This is really the beginning of such an attack by the insurgents. So, let the Home Minister come here and give us the total picture of the North-East. What are they going to do with this ? The same condition is prevailing in Nagaland. The same condition is prevailing in Manipur. What is happening in Assam ? The ULFA is active in Assam. So, let them come out with the total picture of the North-East and tell the nation about it. This is the situation. What step is the Government going to take in this matter? The Government has started talking that it has opened a channel with those underground insurgents ...*(Interruptions)*

MR. CHAIRMAN : Shri Rajesh Pilot, I could not agree with the hon. Members any more. That 19 soldiers of the Central Reserve Police Force were being ambushed and killed is indeed a very serious matter. Would the Home Minister like to make a statement some time ?

SHRI SRIKANT JENA : If you direct the Home Minister, he will make a statement on this issue.

SHRI BASU DEB ACHARIA : Will he make the statement tomorrow ? ...*(Interruptions)*

SHRI SYDAIAH KOTA : Sir, the God of Nature is very unkind to Andhra Pradesh. You are aware that last year, such a cyclonic storm damaged the State immensely. This year, recently, a hailstorm struck the State affecting ten districts causing damage to the crop of the tune of Rs. 50 crore. Forty-six people died due to this and thousands of houses collapsed. The State Government released rupees five crore to the aid of the farmers.

Therefore, I urge upon the Central Government to send a Central Team to the State to study the losses incurred by the farmers there. I also request the Government to arrange to provide *pucca* houses in place of the damaged houses through the *Indira Aawas Yojana* or some other Scheme.

I thank you for having given me this opportunity.

SHRI G.M. BANATWALLA (PONNANI) : Mr. Chairman, Sir, there is a great agitation by the students and the staff of the Jamia Millia Islamia in Delhi. This agitation is for reservation for Urdu students and for reservation for the families of the staff. There is also a legitimate demand for the restoration of the minority character of the Jamia Millia Islamia of Delhi. Even the National Minorities Commission has expressed serious concern over the developments and it has supported the demands. The National Minorities Commission, I believe, has even pleaded for the amendment to the Jamia Millia Islamia Act, 1988. We, in this House in 1988, had moved several amendments so that such situations might not come and there is reservation for Urdu students and reservation for the families of the staff and that the minority character of the Jamia Millia Islamia is duly preserved. But at that point of time, this did not happen. Now, we have a very serious situation. The functioning of the Jamia Millia Islamia has been adversely affected. The demands are very legitimate.

I, therefore, appeal to the Minister of Human Resource Development to intervene in the matter of the legitimate demands to satisfy the students, to satisfy the staff and also to make a statement here in the House accepting these particular demands. The Government should bring forward, if necessary, the legislation for amendment of the Jamia Millia Islamia Act in order to restore the reservation for the Urdu students, the reservation for the families of the staff and in order to maintain the minority character of the Jamia Millia Islamia...*(Interruptions)*

This is an issue of great importance but it is very disappointing that the Government has not responded to it. There must be some response from the Government on this particular agitation of staff and students.

*[Translation]*

SHRIMATI SATWINDER KAUR DHALIWAL (ROPAR): Mr. Chairman, Sir, Punjab State is far away from the sources of raw material. Raw material used in the State is iron, steel and coal. A large quantity of coal is supplied to Thermal Power Stations in Punjab. But due to delay in supply of coal to thermal power plants, the functioning